

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **05.12.2024** (THURSDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-----------------------------|
| 1. | Comp App (AT) (CH) (Ins) No. 439/2024 For Urgent Hearing IA No. 1198/2024 For Stay IA No. 1199/2024 | Embassy Commercial Projects (Whitefield) Pvt. Ltd. Vs Pankaj Srivastava, RP of Katerra India Pvt. Ltd. | Mr. Ashwin Shanbhag | |
| 2. | Comp App (AT) (CH) No. 73/2024 For Stay IA No. 1097/2024 | Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors. | Mr. Sachin Sharma | Mr. Sharad Sanghi- R4 R5 |

For Defects/Rectification

| S.No. | e-filing No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--------------------|---|------------------------|-------------------------|
| 3. | 9805118/00926/2022 | Manoj Babu Madineni Vs UV Asset Reconstruction Company Ltd. & Ors. | | |
| 4. | 9805118/00485/2022 | K. Boothalingam Vs Tata Capital Financial Services Ltd.& Anr. | | |
| 5. | 9805117/02408/2022 | CK Sibi & Anr. Vs Vijaya Hospitality and Resorts Limited & Ors. | | |
| 6. | 9805117/02396/2022 | The Assistant Commissioner of Central Taxes Vs Ashok Velamur Seshadri & Anr. | | |

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| 7. | 9805130/00801/2022 | Power Grid Corporation of India Limited Vs BS Limited (In Liquidation) | | |
| 8. | 9805117/00980/2022 | Mathai K.M Vs Green Garden Herbals and Fruits Private Limited& Ors. | | |
| 9. | 9805118/00907/2022 | Bethala Petropacks Private Limited Vs Ohm Srinivasa Paper Boards Private Ltd. | | |
| 10. | 9805117/00009/2022 | Thomas Cherian Vs Abraham Mathew Pandialackal & Ors. | | |
| 11. | 9805130/00701/2023 | Suresh Kumar Reddy Medipalli Vs Kalpana G | | |
| 12. | 9805118/00817/2023 | Government of Puducherry Vs Rajesh Suresh Chandra Sheth & Ors. | | |

For Direction

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|--|
| 13. | IA No. 1182/2024 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 78/2024 Leave to file IA No.226/2024 For Stay IA No.227/2024 For Exemption IA No.228/2024 To Vacate Stay IA No. 1084/2024 | Ravi Raman Vs RR Info Park Pvt Ltd & Anr. | Mr. Kumar Anurag Singh | Ms. Abitha Banu- R1 Mr. Surya Teja SS Nalla- R2 |

For Orders/Clarification

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|--|--|
| 14. | Contempt Case (AT) No. 2/2022 | Shri Venkat Sudhakar Saththur Vs Dictasol (India) Pvt. Ltd. & 10 Ors. | Mr. S Ram Babu | Mr.P Elayaraj Kumar- R2 |
| 15. | IA No. 542/2024 (For Additional docs.) in Comp App (AT) (CH) No. 66/2022 For Stay IA No.712/2022 | K. Vaidyalingam & 5 Ors Vs SK. Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 16. | Comp App (AT) (CH) No 67/2022 For Stay IA No.713/2022 | K. Vaidyalingam & 4 Ors Vs SK Ganesan & 9 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1, R3 & R5 |
| 17. | Comp App (AT) (CH) No 68/2022 For Stay IA No. 714/2022 | K. Vaidyalingam & 5 Ors Vs SK Ganesan & 7 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 18. | Comp App (AT) (CH) No 69/2022 For Stay IA No. 715/2022 | K. Subramani & 2 Ors Vs SK Ganesan & 10 Ors. WITH | Mr. SM Vivekanandh | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 19. | Comp App (AT) (CH) No 70/2022 For Stay IA No 716/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 8 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 20. | Comp App (AT) (CH) No 71/2022 For Stay IA No. 717/2022 | K. Subramani & 2 Ors Vs S. K. Ganesan & 11 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 R3 R5 |
| 21. | IA No. 1196/2024 (For Additional docs.) in Comp App (AT) (CH) No. 72/2022 For Stay IA No. 718/2022 | K.Subramani & 2 Ors Vs SK Ganesh and 12 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 22. | Comp App (AT) (CH) No 73/2022 For Stay IA No. 719/2022 | K. Vaidyalingam & 5 Ors VS S. K. Ganesan & 5 Ors. WITH | Mr. Hari Shankar Mani Mr. Avinash Krishnan Ravi | Dr KS Ravichandran Ms. S Manjula Devi R1-R3 |
| 23. | Comp App (AT) (CH) No. 74/2022 For Stay IA No. 720/2022 | C Gopal Vs S.K. Ganesan & 13 Ors. WITH | Mr. Anant Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R3 & R5 |

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| 24. | Comp App (AT) (CH) No 75/2022 For Stay IA No. 721/2022 | C Gopal & Anr Vs S.K. Ganesan & 13 Ors. WITH | Mr. Anant Merathia | Dr. KS Ravichandran Ms. S Manjula Devi R1-R4 |
| 25. | IA No. 1197/2024 (For Additional docs) in Comp App (AT) (CH) No. 78/2022 For Stay IA No.726/2022 Leave to file IA No.727/2022 | S. Arun Vs SK Ganesan & 4 Ors WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 26. | Comp App (AT) (CH) No 80/2022 For Stay IA No. 730/2022 | K. Subramani Vs S K Ganesan & 3 Ors. WITH | Mr. SM Vivekanandh | Dr KS Ravichandran Ms. S Manjula Devi R1 |
| 27. | Contempt Case (AT) (CH) No. 2/2023 In Comp App (AT) (CH) No. 80/2022 | SK Ganesan Vs K.Subramani & 3 Ors. WITH | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R4 |
| 28. | Contempt Case (AT) (CH) No. 3/2023 in Comp App (AT) (CH) No. 78/2022 | SK Ganesan Vs S. Arun & 4 Ors. | Dr. KS Ravichandran | Mr. SM Vivekanandh- R1 Mr. Jerin Asher Sojan- R3 Mr. Vikram P Jain R5 |
| 29. | Comp App (AT) (CH) (Ins) No. 314/2022 | Archana Ashok Prop Karmik Infra Vs Ozone Urbana Infra Developers Pvt. Ltd. | Mr. H Karthik Seshadri | Mr. Arjun K Perikal |
| 30. | IA No. 295/2023 & 870/2024 (For Additional docs) in Comp App (AT)(CH) (Ins) No. 81/2023 For Stay IA No. 294/2023 | Phoenix ARC Pvt. Ltd. Vs Cherupushpam Films Pvt Ltd | Ms. Abitha Banu | Mr. Pradeep Joy |
| 31. | IA No. 874/2024 (For Condone Delay) IA No. 1088/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 324/2024 For Stay IA No. 875/2024 For Exemption IA No. 876/2024 | Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd. Vs Water Resources Department, Chattisgarh | Mr. Ramakant Rai | Mr. Sai Srujan Tayi |

For Admission (After Notice)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|--|------------------------------|--|
| 32. | Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 | Sasisri Extractions Ltd & 4 Ors. Vs M Srinivasa Rao & 6 Ors. | Mr. Pramod Kumar | Ms. Manjula Devi R1, R2, R4 & R6 |
| 33. | Comp App (AT) (CH) (Ins) No.237/2023 | Ashish Mishra Vs Expat Projects and Development Pvt. Ltd. | Mr. Aditya Parolia | Mr. Uday Shankar RM |
| 34. | Comp App (AT) (CH) (Ins) No. 22/2024 For Stay IA No. 80/2024 | NRS Steel Traders LLP Vs Kamalesh Kumar Singhania, Liquidator - Khaitan Electricals Ltd. & Anr. | Mr.Sathiyannarayanan | Mr. Pranay Agarwal- R1 |
| 35. | Comp App (AT) (CH) (Ins) No. 36/2024 For Stay IA No. 106 & 779/2024 For Exemption IA No. 107/2024 | RBL Bank Ltd. Vs Sical Logistics Ltd. & 21 Ors. WITH | Ms. Pavitra Venkateswaran | Mr.Aditya Reddy- R1 Mr.Pradeep Joy- R2 Mr.Rama Subramaniam Raja R3 Mr.N Somasundaar R10 Mr.H Arunachalam R21 |
| 36. | Comp App (AT) (CH) (Ins) No. 37/2024 For Stay IA No. 109 & 778/2024 | RBL Bank Ltd. Vs Sical Logistics Ltd. & 3 Ors | Ms. Pavitra Venkateswaran | Mr. Aditya Reddy R1, R2 Mr.Rama Subramaniam Raja R3 Mr. Pradeep Joy- R4 |
| 37. | Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024 | J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. WITH | Mr. Akhil Akbar Al | Ms. Lakshana Viravalli |
| 38. | Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024 | J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd. | Mr. Akhil Akbar Ali | |
| 39. | Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024 | Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr. | Mr. Abhishek Anand | Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla- R2 |

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| 40. | Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024 | Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH | Mr. PS Suman | Mr. MS Viswanathan R1 |
| 41. | Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024 | Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr. | Mr. PS Suman | Mr. MS Viswanathan R1 |
| 42. | Comp App (AT) (CH) (Ins) No. 210/2024 | DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors. | Mr. Yogesh Jagia | Ms. Kopal Sharraf R2 |
| 43. | Comp App (AT) (CH) (Ins) No. 257/2024 For Stay IA No. 690/2024 | Kesari Nandan Traders Vs Nadhi Bio Products Pvt. Ltd. Rep by its RP, Sreenivasa Rao Ravinuthala | Mr. Kumarpal R Chopra | Mr. Mahadev Tirunagari, PCS |
| 44. | Comp App (AT) (CH) (Ins) No. 295/2024 For Stay IA No. 774/2024 For Exemption IA No. 775 & 776/2024 | Malavika Hegde, Shareholder & Director of Coffee Day Enterprises Ltd. Vs IDBI Trusteeship Services Limited & Anr. | Ms. Lakshana Viravalli | Mr. Arun Karthik Mohan- R1 |

For Hearing

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|---|---|---|-------------------------|
| 45. | TA (AT) No. 44/2022 (CA (AT) No. 324/2019) | Synthite Industries Pvt. Ltd. Vs 3A Capital Services Limited & 7 Ors. | Mr. CV Shailendran Mr. Jerin Asher Sojan | |
| 46. | TA No. 58/2021 (Comp App (AT) No. 149/2020 For Stay IA No. 2142/2020) For Exemption IA No. 513/2021 For Direction IA No. 514/2021 | Edalodiyil Mirshad & 2 Ors. Vs Ashraf Ali Patel & Anr. | Mr. Shameem Ahamed | Mr. Alladi Rahul R1 |

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| 47. | TA (AT) No. 184/2021 (CA (AT) (Ins) No. 210/2020 For Stay IA No. 550/2020) | Rakesh P Sheth Vs Indus Cityspaces and Constructions Pvt. Ltd. | Mr. Udian Sharma | Mr. B Arvind Srevatsa |
| 48. | TA (AT) No. 185/2021 (Comp App (AT) (Ins) No. 74/2021) | Bank Of Baroda Vs Lanco Kondapalli Power Ltd. | Ms. Praveena Gautam | Mr. Pranava Charan |
| 49. | Comp App (AT) (CH) No. 21/2021 For Urgent Hearing IA No.263/2023 | Ravi Kizhedath & Anr. Vs Hearts Malabar Clinical Solutions Pvt.Ltd. & 4 Ors. | Mr. Bijoy P Pulipra | Dr. KS Ravichandran- R1- R3 Mr. Sankar P Panicker- R4, R5 |
| 50. | Comp App (AT) (CH) (Ins) No. 279/2021 To Dispense with IA No. 601/2021 For Stay IA No. 603/2021 | Regional Provident Fund Commissioner Vs Bijoy Prabhakaran Pulipra RP & Anr | Mr. K. Ramu & R. Vishnu | Mr. Bijoy P Pulipra R1 Mr. Pradeep Joy- R2 |
| 51. | Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No.167/2022 | Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors | Mr. Y Suryanarayana | Mr. Rohan Rajasekaran- R1 Mr. DA Suryanarayana Raju R2 Mr. Krishna CV Grandhi-R3 Mr. NP Vijay Kumar R4 Ms. Mumaneni Vazra Laxmi-R7 |
| 52. | Comp App (AT) (CH) (Ins) No. 106/2022 | G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd. | Mr. R Parthasarathy | Mr. Udian Sharma |
| 53. | Comp App (AT) (CH) (Ins) No. 110/2022 | Radico Khaitan Ltd. Vs Shivadutt Bannanje & 5 Ors. WITH | Mr. NP Vijay Kumar | Mr. TK Bhaskar- R1 Ms. P Chitra Nirmala R2-R4 |
| 54. | Comp App (AT) (CH) (Ins) No. 117/2022 For Stay IA No. 276, 874/2022 & 75/2023 | Radico Khaitan Ltd. Vs Shivadutt Bannanje & 4 Ors | Mr. NP Vijay Kumar | Mr. TK Bhaskar- R1 & R2 Ms. P Chitra Nirmala R3-R5 |
| 55. | Comp App (AT) (CH) (Ins) No. 424/2022 | Shri Rokadoba Maharaj Ginning & Pressings Pvt. Ltd. Vs The Sri Venkatesa Mills Ltd. | Mr. Rishabh Gupta | |

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| 56. | Comp App (AT) (CH) (Ins) No. 226/2023 | The Recovery Officer, Employees Provident Fund Organization Vs Shri Nagananthana Mills Limited & Anr. | Ms. R Meenakshi | |
| 57. | Comp App (AT) (CH) (Ins) No. 279/2023 For Stay IA No. 853/2023 | The Deputy Assistant Commissioner (State Tax), Andhra Pradesh Vs Agrigo Trading Pvt. Ltd. & Anr. | Mr.AG Sathyanarayana | Mr. Avinash Krishnan Ravi-R1 Mr. NP Vijaykumar R2 |
| 58. | Comp App (AT) (CH) (Ins) No. 323/2023 | RBJ Blue Star Enterprises Vs Gonugunta Madhusudhana Rao | Mr. G Nandagopal | Mr. Pranava Charan |
| 59. | Comp App (AT) (CH) (Ins) No. 329/2023 For Stay IA No. 994/2023 For Exemption IA No. 995/2023 To Adv. Hg. IA No. 1200/2024 | V. Mahesh, Suspended Director of the Karvy Data Management Services Ltd. Vs Allied Hi-tech Industries Pvt. Ltd. & 2 Ors. | Mr. CV Shailandhran Mr. Jerin Asher Sojan | Mr. Mayan H Jain R1 Mr. Bendi Raviteja R2 & R3 |
| 60. | Comp App (AT) (CH) (Ins) No. 39/2024 For Stay IA No. 116/2024 | Gujarat Energy Transmission Corporation Ltd. & Anr. Vs Hitesh Goyal, RP of Bhadreshwar Vidyut Pvt. Ltd. | Ms. Aishwarya Subramani | Mr. Ramakant Rai |

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - (a) **Item No.** (b) **Name** (c) **Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in